NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 4/59/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY:

Sh. Kamlesh Kalidas Shah

V.s

M/s. Nestle India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

ORDER

The matter has been called out three times. However no one has put in appearance. In the interest of justice the hearing is deferred to 27th September 2016

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER'(T)

10.08.2016 (A.K. Arora)